

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 505 of 2020

IN THE MATTER OF:

Tata Capital Financial Services Ltd.Appellant

Versus

M C Nally Bharat Engineering Company Ltd.Respondent

Present

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Kartik Nagarkatti and Ms. Suchitra
Valjee, Advocates.**

**For Respondent: Mr. S. N. Mukherjee, Sr. Advocate and
Mr. Dhruba Mukherjee, Sr. Advocate with
Mr. M. F. Philip, Mr. Kumar Anurag Singh,
Ms. Purnima Krishna, Mr. Anando Mukherjee
and Mr. Zain Khan, Advocates.**

ORDER
(Through Virtual Mode)

04.11.2020: Due to paucity of time, the matter could not be taken up for hearing today. List the appeal for hearing on **9th December, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Ash/GC